

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 1276
TO BE ANSWERED ON 25TH JULY, 2016

Educational reforms in Uttar Pradesh

†1276. SHRI RAJESH VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the alleged decline in the standard of education in the State of Uttar Pradesh;
- (b) if so, the details thereof;
- (c) whether the Government proposes measures to make reforms in higher education and primary education in the State of Uttar Pradesh;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)

(a) & (b): The Central Government is constantly endeavouring to improve the standards of education in the States with the assistance of the State Government concerned. Education being in the concurrent list, the creation of new institutions, imparting of education and expanding its reach is the responsibility of both Central and State Governments.

(c) to (e): The centrally sponsored schemes of Rashtriya Uchchar Shiksha Abhiyan (RUSA) and Sarva Shiksha Abhiyan (SSA) extend Central assistance to States for improving higher education and primary education, respectively.

Under RUSA, central assistance is provided to strategically incentivize states to adopt higher education reforms. Funding under the scheme is performance based and subject to compliance with certain academic, administrative and governance reforms.

The Sarva Shiksha Abhiyan (SSA) programme for universalization of elementary education is being implemented in consultation and coordination of States/UTs throughout the country. Since the enactment of Right of Children to Free and Compulsory Education (RTE) Act, 2009, the framework for implementation of SSA programme has been revised to align with the provisions of this Act. At present, the RTE Act, 2009 provides for free and compulsory education for children of the age 6-14 years for classes I to VIII. The SSA provides for infrastructure development in schools, distribution of free text book and uniforms, sanction of additional teacher posts, teacher training, teacher grant, school grant toilets, drinking water facilities etc. for universalization of quality education at elementary level.

The Kendriya Vidyalaya Sangathan has informed that adequate steps are being taken to improve the educational standards in Kendriya Vidyalayas in the country including the state of Uttar Pradesh. Measures like recruitment of qualified teachers through centralized recruitment test, healthy pupil-teacher ratio, well equipped infrastructure, effective supervision & training policy, usage of Information & Communications Technology (ICT), empowerment of Head Masters in primary section, through strengthening of primary education etc. are being taken for maintenance of standards in primary education in Kendriya Vidyalayas.
